RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 5 of 1986 (T)

Abdul Aziz Appellant

Versus Union of India & Others Respondents

Connected with

Registration No. 4 of 1986 (T)

Union of India & Others Versus Abdul Aziz

Hon.S.Zaheer Hasan, V.C. Hon. Ajay Johri, A.M.

(By Hon.Ajay Johri, A.M.)

For order see our order of date passed in Registration No.4 of 1986 (T) Union of India &

Dated the

RKM